

ITEM NO.206

COURT NO.9

SECTION III-A

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT

PROCEEDINGS OF

Civil Appeal No(s). 971/2025

CHHEDA LAL (DECEASED) THR. LRS.

Appellant(s)

VERSUS

MANNI LAL (DECEASED) THR. LRS. & ORS.

Respondent(s)

IA No. 119308/2023 - APPLICATION FOR PERMISSION
 IA No. 107555/2022 - APPLICATION FOR PERMISSION
 IA No. 101413/2025 - APPLICATION FOR SUBSTITUTION
 IA No. 101416/2025 - EXEMPTION FROM FILING O.T.
 IA No. 84724/2022 - EXEMPTION FROM FILING O.T.
 IA No. 166354/2021 - EXEMPTION FROM FILING O.T.
 IA No. 8489/2022 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. No. 972/2025 (III-A)

Only I.A. No. 289561 of 2025 (Application for substitution), I.A. No. 334727 of 2025 (Application for Condonation of delay in filing setting aside abatement), I.A. No. 334728 of 2025 (Application for setting aside abatement), I.A. No. 334729 of 2025 (Application for exemption from filing death certificate) in Civil Appeal No. 972 of 2025 is to be listed.

Date : 22-08-2026

PRESENT :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
 HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR
 MR. SRIKALA GURUKRISHNA KUMAR, SENIOR ADVOCATE
 MR. VIKRAM HEGDE, ADVOCATE-ON-RECORD

For Appellant(s) :

Mr. S.R.Singh, Sr. Adv.
 Mr. Sushant Kumar Yadav, Adv.
 Mr. Prateek Yadav, Adv.
 Mr. Mangal Prasad, Adv.
 Mr. Gaurav Lomes, Adv.
 Mr. Prithvi Yadav, Adv.
 Mr. Anurag Singh, Adv.
 Ms. Radha Rajput, Adv.
 Ms. Anusha Yadav, Adv.
 Mr. Ankur Yadav, AOR

Mr. Tahir Ashraf Siddiqui, AOR

For Respondent(s) :Mr. Tahir Ashraf Siddiqui, AOR
Mr. Ankur Yadav, AOR

Mr. Tejaswi Kumar Pradhan, AOR
Mr. Pratap Sahani, Adv.
Mr. Monoranjan Padhi, Adv.

A W A R D

1. It is informed that parties to the appeal in C.A. No. 972/2025, except respondent nos.3 and 4, have settled the matter.

2. According to appellant(s), respondent nos. 3 and 4 in the said appeal are proforma respondents, however, this question needs to be determined while hearing the appeal(s) on merits.

3. In view of the above, let the matter(s) be listed before the regular Court.

(NISHA KHULBEY)
COURT MASTER(SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER(NSH)